

IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH
(through Hybrid Mode)
COURT-I

Item No. 133

IA No. 83/2020, 2803/2023, 683/2021,
685/2021, 130/2024, 687/2021, 34/2022,
1151/2023, 1577/2023, 2095/2023
Company Appeal No. 4/2023
In
CP (IB) No. 23/Chd/Pb /2019
(Admitted)

IN THE MATTER OF:

Amson India

...Petitioner/ Operational Creditor

Vs.

Rainbow Denim Ltd.

...Respondent/ Corporate Debtor

Under Section: 9, 60(5), 66(1), 43(1) r/w 44(1), 45(1), 50(1) 42 IBC 2016, Regulation
44(2) of IBBI Regulations

Due to paucity of time, the matter could not be taken up today, hence the
matter is adjourned to 16.05.2024.

-sd-
Court Officer

April 22, 2024
SM